

Nature of case-B.A  
Filing no.-8176/2020

Mashrur Alam Khan@ Raja Babu Vs. The State of Jharkhand.  
Advocate Name- Sabyasanchi

**DEFECTS:-**

- 9.i) Name of the petitioner (Spelling) stated at brown cover, A.G Slip and vak, does not tally with Impugned Order.
- 9.ii) Presentation form may be filled up completely and correctly.
- 9.iii) Alias name of the petitioner may be stated at Index page.
- 9.iv) S.T No. may be stated in para 1 and prayer portion.
- 9.v) Cr. Misc. Application No. may be stated in Para 16.
- 9.vi) Duly certified to be true type copy of page no. 11 to 15 may be filed.